

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/931/2023 in Company Petition IB/48/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Invent Assets Securitisation And Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	Mr.Ritulal Kumar
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/931/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

For final hearing, **matter is adjourned to 05.12.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)